

- (v) Secretary to the Island Development Authority as the permanent invitee.

(C) Daman and Diu:

The Advisory Committee shall consist of the following Members:

- (i) The Administrator, Daman & Diu.
- (ii) Member of the Lok Sabha representing the UT.
- (iii) Five Members from the District Panchayat (excluding the Member of Lok Sabha) to be elected by all the Members of the District Panchayats.
- (iv) President of the Municipal Council, Daman.
- (v) President of the Municipal Council, Diu.
- (vi) One Member from SC/ST to be nominated by the Home Minister on the recommendation of the Administrator, Daman & Diu from among the Members of Distt. Panchayats, if there is no such member in (iii) above.
- (vii) One woman Member to be nominated by the Home Minister on the recommendation of the Administrator, Daman & Diu from among the Distt. Panchayat Members, if there is no such woman in (iii) above.

(D) Dadra & Nagar Haveli

The Advisory Committee shall consist of the following members.

- (i) The Administrator, Dadra & Nagar Haveli.
- (ii) Member of the Lok Sabha representing the UT.
- (iii) Five Members from the District Panchayat (excluding the Member of Lok Sabha), to be elected by all the members of the District Panchayats.
- (iv) One Member from SC/ST to be nominated by the Home Minister on the recommendation of the Administrator, Dadra & Nagar Haveli, from among the members of Distt. Panchayat, if there is no such member in (iii) above.
- (v) One woman Member to be nominated by the Home Minister on the recommendation of the Administrator, Dadra & Nagar Haveli, from among the Distt. Panchayat members if there is no such member in (iii) above.

(E) Chandigarh:

The Advisory Committee shall consist of the following Members :

- (i) The Administrator, Chandigarh.
- (ii) Member of the Lok Sabha representing the UT.
- (iii) Five Members from the Zilla Parishad, (excluding the Member of Lok Sabha) to be elected by all the Members of the Zilla Parishad.
- (iv) Chairman of the Chandigarh Municipal Corporation.
- (v) One Member from SC/ST to be nominated by the Home Minister on the recommendation of the Administrator, Chandigarh from among the Zilla Parishad Members if there is no such Member in (iii) above.
- (v) One woman Member to be nominated by the Home Minister on the recommendation of the Administrator, Chandigarh from among the Distt. Panchayat Members, if there is no such Member in (iii) above.

Oil Drilling

935. DR. ASIM BALA :
SHRI LAKSHMAN SETH :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether exploratory drilling in the Bay of Bengal basin by ONGC is going on;
- (b) if so, the details of oil drilling therefrom;
- (c) if not, the reasons therefor; and
- (d) the steps proposed to be taken to revive the oil drilling by ONGC?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) to (d) All the 7 exploratory wells drilled in Bengal offshore 5, by ONGC and 2 by MNCs. have proved to be dry. In view of discouraging results and the low prospectivity of the area. ONGC has discontinued drilling activity in Bengal offshore for the time being.

Infiltration

936. SHRI BIJOY KUMAR 'BIJOY' :
SHRI SHANTILAL PURSHOTTAMADAS PATEL :

Will the Minister of HOME AFFAIRS be pleased to state: